

Central Administrative Tribunal  
Principal Bench, New Delhi

OA-1801/2004  
MA-1830/2004

New Delhi this the 11<sup>th</sup> day of October, 2004.

Hon'ble Shri V.K. Majotra, Vice-Chairman(A)  
Hon'ble Shri Shanker Raju, Member(J)

1. Mrs. Ummehani Begum,  
W/o sh. H.R. Hamidi  
'Group-C'

2. Nadeem Raza,  
S/o Sh. H.R. Hamidi,  
C/o Ms. Siddique Khwaja,  
Flat No.C/163, 6<sup>th</sup> Floor  
Mangal Apartment,  
Vasandhura Enclave  
Mayur Vihar, Ph-III,  
Delhi-91.

Applicants

(through Sh. H.P. Chakravorty, Advocate)

Versus

1. Union of India through  
the Chairman,  
Railway Board,  
The Principal Secretary,  
To Govt. of India,  
Ministry of Railways,  
Rail Bhawan,  
New Delhi.

2. The General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.

3. The Divl. Railway Manager,  
Northern Railway,  
New Delhi-55.

Respondents

(through Sh. Rajender Khatter and Sh. R.L. Dhawan, Advocate)

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Order (Oral)

Hon'ble Shri V.K. Majotra, Vice-Chairman(A)

Learned counsel for petitioners seeks and is allowed to withdraw this OA with  
liberty.

S. Raju

(Shanker Raju)  
Member(J)

V.K. Majotra

(V.K. Majotra)  
Vice-Chairman(A)

11-10-84

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